

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 17647-JK (LD ) of 2024**

**DATED:- 18 - 10 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government,

Dated:- 18 - 10 - 2024

No:- LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
( Reyaz Ali Bhat)

Assistant Legal Remembrancer



**Annexure to the Government Order No.17647-JK(LD) of 2024 dated 18.10.2024**

S.No	Name	Designation/ Office	Case No & Title
1.	Er. Mohd Rashid	Executive Engineer Electric Division Rajouri	1. WPC 1271/2024 titled Shamim Akhter and Ors. Vs UT of J&K 2. WPC /2024 titled Mohd Rashid vs UT of J&K 3. WPC /2024 titled Khursheed Ahmed vs UT of J&K
2.	Er. Surinder Kumar	Executive Engineer Electric Division Kathua	1. WPC 2777/2023 titled Deepak Sharma vs UT of J&K 2. OA No. 1184/2023 titled Vijay Kumar vs UT of J&K 3. OA No. 238/2023 titled Yash Paul vs UT of J&K
3.	Jaideep Singh	Administrative Officer O/o Chief Engineer, Distribution JPDCL Jammu	1. OA /2024 titled Mukesh Kumar vs UT of J&K 2. TA 299/2022 in SWP 134/2017 titled Ranjit Singh vs UT of J&K 3. OA 1387/2023 titled Monika Jamwal vs UT of J&K 4. OA 1569/2023 titled Suresh Kumar Sharma vs UT of J&K
4.	Er. Anil Gautam	Executive Engineer Electric Division, STD Udhampur	1. WPC 197/2024 titled Inhabitants of Village Jhajjar Kotli vs UT of J&K 2. WPC 151/2023 titled Rajinder Singh Vs UT of J&K 3. CCPS 80/2024 in WPC 424/2022 titled Kamla Devi vs Sh. Anil Gautam
5.	Er. Avneet Gupta	Executive Engineer Electric Division-I (JPDCL) Jammu	1. CCPS 301/2023 in SWP 2215/2023 titled Mulkh Raj vs H. Rajesh Parsad Secretary PDD 2. WPC /2024 Pinki Devi vs UT of J&K
6.	Er. Rouf Bhat	Assistant Executive Engineer, Sub Division grade, JPDCL	1. WPC 1802 /2023 titled M/S Modern Hotel Restaurant Shakuntla Jammu vs UT of J&K
7.	Er. Javed Ahmed	Executive Engineer, Electric Division Vijaypur, JPDCL	1. WPC /2024 titled Upjeet Singh vs UT of J&K
8.	Er. Gopal Singh	Executive Engineer, Electric Division Doda, JPDCL	1. WPC /2024 titled Nazir Ahmed vs UT of J&K

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9.	Sh. Bashir Ahmad Bhat	Administrative Officer, CE Distribution, KPDCL	<b>O.A No. 1341/2021 titled Shashi Paul Singh and Ors. V/s UT of J&amp;K and ors.</b>
10.	Er. Manzoor Ahmad Wani	Executive Engineer, TLMD-II Pampore, JKPTCL	<b>AA No. 37/2024 titled M/s Country Constructions V/s JKPTCL and ors , Srinagar.</b>
11.	Sh. Sarbjit Singh	Administrative Officer, MD JKPTCL, Srinagar	<b>Contempt No. 72/2023 in OA No. 891/2022 titled Nusrat Nabi V/s UT and Ors.</b>
12.	Sh. Zakir Hussain Wani.	Deputy Secretary to the Govt., PDD	<b>1. WP No. /2024 in OA No. 1371/2023 titled UT of J&amp;K V/s Mohd Jawid. 2. WP No. /2024 in OA No. 406/2024 titled UT of J&amp;K V/s Subash Chander and ors.. 3. WP No. /2024 in TA No. 5719/2021 titled UT of J&amp;K V/s Kanwal Jeet Singh and ors.</b>
13	Mr. Sajad Ahmad Tak	AE (E),	<b>WP(C) No. 319/2024 titled Mohd. Muzamil Tantray Vs Union Territory of Jammu &amp; Kashmir and Ors.</b>

*Reyaz*

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